

there we are adding an element of subsidy by giving the land free. In some categories we are even giving 33 per cent subsidy on the cost.

SHRI JYOTIRMOY BOSU : If it is a single-storeyed house, the entire cost of the land is added, but if it is two or three storeyed, the cost of the land is divided into each floor, so that the cost of first and second floor is lower. Initially the price was fixed for a single-storeyed building, including the total cost of the land. When they have switched over to the first and second floor, why does the price remain constant ?

SHRI I. K. GUJRAL : Again I do not think he is correct. These are individual tenements we are giving. It is not part of group housing scheme. That is different.

बागडोगरा पश्चिम बंगाल में पाकिस्तानी
वायु सेना के विमानों का उतरना

*162. श्री हुकम चन्द कछवाय : क्या
रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, 1971 में पाकिस्तानी
वायु सेना के दो विमान सिलीगुरी के बाग-
डोगरा हवाई अड्डे पर उतरे और उसके बाद
पुनः उड़ गये; और

(ख) यदि हाँ, तो सरकार द्वारा इस बारे
में क्या कार्यवाही की गई है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क)
जी, नहीं।

(ख) प्रश्न नहीं उठता।

श्री हुकम चन्द कछवाय : जो प्रश्न मैंने
पूछा है उस के बारे में कई समाचार-पत्रों में
आ चुका है और माननीय मंत्री महोदय भी
इस के बारे में जानते हैं। उनका भी यह कहना

है कि ऐसी घटना हुई ही नहीं है। मैं जानना
चाहता हूँ कि क्या माननीय मंत्री महोदय ने
या इस सरकार ने कोई विशेष जानकारी इस
बारे में इकट्ठी की है। यह हवाई निश्चित रूप
से उतरे थे और चले गये।

अध्यक्ष महोदय : क्या माननीय उन को
जबर्दस्ती उतारेंगे ?

श्री हुकम चन्द कछवाय : वह उतरे हैं,
और पहले भी ऐसी घटनायें हुई हैं।

MR. SPEAKER : The reply is very
categorical. Next question.

Recognition of Provisional Revolutionary
Government of South Vietnam

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*163. **SHRI MANORANJAN HAZRA :**
SHRI B. K. MODAK :

Will the **MINISTER OF EXTERNAL
AFFAIRS (VIDESH MANTRI)** be pleased
to state :

(a) whether Government have taken any
decision to recognise the Provisional Revo-
lutionary Government of South Vietnam ;
and

(b) if not, the reasons for the delay ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(VIDESH MANTRALAYA MEN UP-
MANTRI) (SHRI SURENDRA PAL
SINGH) :** (a) No, Sir.

(b) As already stated Government of
India continues to maintain contacts with
the P.R.G. of South Vietnam. However,
they feel that no immediate changes are
necessary in the representational pattern in
view of the fluid situation obtaining in
Indo-China and India's position as the
Chairman of the International Control
Commission.

SHRI MANORANJAN HAZRA : As
Chairman of the International Control
Commission, has the Government of India

done anything other than maintaining connection, namely, sending notes to America for the withdrawal of lakhs of army men.

SHRI SURENDRA PAL SINGH : The question is about recognition of PRG, and not about the functioning of the ICC.

MR. SPEAKER : He is correct. This is about recognition, not about functioning of the ICC.

SHRI MANORANJAN HAZRA : Is the Government of India ready to give recognition in the near future to the PRG of South Vietnam ?

SHRI SURENDRA PAL SINGH : This question has been raised and replied to a number of times. The Government of India does not propose to recognise the PRG at the moment.

SHRI S. M. BANERJEE : I would like to know whether the delay in recognising the PRG of South Vietnam is due to the pressure of the imperialist powers headed by the US Government. If not, what is the reason ? Why is this matter being delayed when so many other countries have already recognised it ?

THE MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) (SHRI SWARAN SINGH) : My reply to the first part is in the negative. With regard to the second part, we have already explained the reasons why at the present moment we do not think it necessary, or even proper, to recognise PRG.

WRITTEN ANSWERS TO QUESTIONS

आयुर्वेदिक चिकित्सा की शिक्षा प्रणाली को राष्ट्रीय स्तर पर मान्यता दिया जाना

*151. श्री अंकार लाल बेरबा : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आयुर्वेदिक चिकित्सा की शिक्षा

प्रणाली को राष्ट्रीय स्तर पर मान्यता दे दी गई है ;

(ख) यदि नहीं, तो इसके क्या कारण हैं; और

(ग) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मंत्री (श्री उषा शंकर दीक्षित) : (क) आयुर्वेद, सिद्ध और यूनानी की भारतीय चिकित्सा पद्धतियों की शिक्षा में निम्नतम स्तर निर्धारित तथा लागू पद्धतियों में दी जाने वाली चिकित्सा शिक्षा को राष्ट्रीय स्तर पर मान्यता प्रदान करने के लिए भारतीय चिकित्सा केन्द्रीय परिषद् अधिनियम, 1970 बनाया गया है। यह शीघ्र ही लागू कर दिया जायेगा।

(ख) और (ग). प्रश्न नहीं उठते।

Proposal to Write off Indian Debts owed by United Nations

*159. **SHRI A. K. GOPALAN :** Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) Whether Government have received any proposal from united Nations that India should write off over \$ 85 million debts owed by the united Nations in the name of peace keeping operations; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.